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CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR

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ORDER SHEET

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ORDERS OF THE TRIBUNAL

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26.5.2010.

OA No.266/2010 with MA No.177/2010

Mr. Nand Kishore, counsel for the applicant

Heard the learned counsel for the applicant.

The learned counsel for the applicant wants to withdraw this OA. In view of what has been stated above, the applicant is permitted to withdraw this OA. The OA is disposed of as withdrawn.

In view of disposal of the OA, no order is required to be passed in MA No.177/2010, which shall stand disposed of accordingly.

  
(M.L. CHAUHAN)  
Judl. Member

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